

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 168/16	TP 69/17	Hearing	433(e)/ 433(f)	Ineos Styrolution India Ltd., Vs Star Polymers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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None appeared for Petitioner. Only on the last occasion, counsel for petitioner was present when the Registry issued notices to the counsel as well to the party. Again, today there is no representation for petitioner and counsel for petitioner is absent. Petitioner is called, absent. The provisions of I&B Code are not at all complied in-spite of directions issued from time to time.

On the last occasion, counsel for petitioner was directed to comply the provisions of I&B Code. Yet, there is no compliance. The time prescribed for compliance has also expired.

List it as a last chance on 08.08.2017. If the petitioner or his counsel fail to attend on that day, orders will be passed according to law.

  
MEMBER (J)